

NATIONAL COMPANY LAW TRIBUNAL ITEM NO :17
ALLAHABAD BENCH

CA NO. 220/2019 IN
CP NO. (IB)322/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : MRS. ANITA NIRULA & ANR V/S M/S PIYUSH SHELTERS INDIA PVT LTD

SECTION : 45 & 66 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT/ RP : SH. RAM KUMAR MISHRA, PCMA, MS. BABITA JAIN, ADV.

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The matter was taken up today through Video Conferencing.

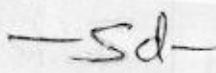
Heard Sh. Ram Kumar Mishra, PCMA for the RP and Sh. Yash Tandon, Advocate on behalf of Association of Home Buyers through video conferenceing.

Arguments heard.

Order reserved.

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Dated : 02.07.2021

Typed by :
Md.Zaid
(Stenographer)


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)